श्री र म विलास पासवान (हाजीपुर): अध्यक्ष महोदय , मैंने एडजानमेंट मोशन दिया है, असम में नरसंहार हो रहा है,.....

MR. SPEAKER: Not allowed.

(द्यव्यान) **

SHRI HARIKESH BAHADUR: Why should it not be allowed?

SHRI KRISHNA CHANDRA HAL-DER (Durgapur): Sir. what amount the Centre has sanctioned for the State of West Bengal?...

MR. SPEAKER: Not allowed.

श्री अटल बिह्र वाज में ये : अध्यक्ष महोदय, आपने असम के बारे में एक अपील की थी, सारे सदन ने उसे स्वीकार किया था। हम असम के सवाल को पार्टी का सवाल नहीं बनाना चाहते, लेकिन एडजार्नमेंट मोशन के लिये और कितनी स्थिति बिगड़नी जरूरी है ? पहले इन्होंने चुनाव कराये, फिर इन्होंने अलत सरकार लादी।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री (सैंदपुर) : आप चाहते हैं कि वाकग्राउट किया जाये ?

(ब्यवधान)

MR. SPEAKER; This can't be allowed under the rule. I can't...
12.10 hrs.

(At this stage, some hon. Members left the House)

12.12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COM-MODITIES ACT, 1955.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): I beg to lay on the Table a copy of the following Notifications (Hindi and English versions) under sub-section(6) of section 3 of the Essential Commodities Act 1955:—

- (i) The Fertiliser (Control) (Amendment) Order, 1983 published in Notification No. G.S.R. 16(E) in Gazette of India dated the 7th January 1983.
- (ii) G.S.R. 46(E) published in Gazette of India dated the 31st January, 1983 containing Order making certain amendments to the order published in Notification No.G.S.R. 627(E) dated the 16th November, 1979.

[Placed in Library See No. LT-5969/83]

Marchant Shipping (Examination of Dredge Driver and Dredge Engineers) Rules 1982, Solatium Fund Scheme 1982 Notification Under Major Past Trust Act, 1963 Annual Report of and Review on the working of Cochin shipyard Limited Cochin Mogul Line Ltd., Bombay for 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): I beg to lay on the Table:—

(1) A copy of the Merchant Shipping (Examination of Dredge Driver and Dredge Engineers) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 774(E) in Gazttte of India dated the 30th December 1982 under sub-section(3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library See No. LT-5870/83]

(2) A copy of the Solatiom Fund Scheme, 1982 (Hindi and English versions) published in Notification No. S.O. 800(E) in Gazette of India dated the 12th November, under sub-section(4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library See No. LT-5971/83]

(3) A copy of Notification No. G S.R 59 (Hindi and English versions) published in Gazette of India dated the 15th January, 1983 approving the Tuticorin Port (Authorisation of Pilots) Amendments Regulations 1981, framed by the Board of Trustees of the Port of Tuticorin in exercise of the powers conferred by the Major Port Trusts Act, 1963; under sub-section (4) of section 124 of the said Act.

[Placed in Library See No. LT-5972/83].

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government on the working of the Cochin Shipyard Limited. Cochin; for the year 1981-82.
 - (ii) Annual Report of the Cochin Shipyard Limited Cochin, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-5973/83].

- (b) (i) Review by the Government on the working of the Mogul Line Limited, Bombay; for the year 1981-82.
- (ii) Annual Report of the Mogul Line Limited Bombay; for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-5974/83].

SUGAR CESS RULES, 1982, REVIEW ON AND ANNUAL REPORT OF DIVELOPMENT COUNCIL FOR SUGAR INDUSTRY FOR 1981-82 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE OF MINISTRY OF FOOD AND THE CIVIL SUPPLIES (SHRI BHAGWAT AZAD); I beg to lay on the Table: -

(1) A copy of the Sugar Cess Rules 1982 (Hindi and English versions) published in Notificataion No. G.S.R. 720(E) in Gazette of India 25th November. dated the under sub-section (3) of section 6 of the Sugar Cess Act, 1982.

[Placed in Library See No. LT-5975/83].

- (2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1981-82, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:-
- (3) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Sugar Industry for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT --5976/83].

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF THE SCHOOL OF BUDDHIST PHILOSOPHY, LEH-LADAKH FOR 1981-82 AND A STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of